

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 9084/2017

HINDUSTAN COCA-COLA BEVERAGES PVT.LTD.

Appellant(s)

VERSUS

PURUSHOTTAM GAUR AND ANR. & ANR.

Respondent(s)

Date : 10-10-2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Divakar Kumar, Adv.
Mr. Rajiv Tyagi, AOR

For Respondent(s)

Mr. A. N. Arora, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 have been served but no one has entered appearance.

Statement of case has not been filed by the appellant. Stipulated time has already expired.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar